

**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

OA/TA/MP. No. _____ /199

Versus _____

Date of Order	C.P. 35/94 Orders
29-3-94	Mr. Dharamendra Agarwal - Counsel for the applicant The learned Counsel for the applicant seeks permission to withdraw the Contentt petition. Permission is granted. The CP is dismissed as being withdrawn by the Counsel for the applicant (O P Sharma) Administrative Member Gopal Krishna Member (Jud)